

ers in the Cochin Port are not maintaining the muster rolls of workers as required by the Award of the Industrial Tribunal, Madurai;

(b) whether any representation from the workers has been received in this regard; and

(c) if so, the action taken in the matter?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b). Complaints have been received.

(c) On receipt of complaints "show cause" notices were issued to the Employers who have since undertaken to maintain the muster rolls. Reports have again come to the effect that the muster rolls are not maintained. The question of launching prosecution against the defaulters is under consideration.

Shri Kadiyan: May I know the number of employers who are now maintaining the muster rolls?

Shri L. N. Mishra: Most of them do not maintain the muster rolls. I cannot give the exact number.

Shri Tangamani: The Labour Ministry have circulated questionnaires to all the members to give them a list of those managements who have not implemented these awards. Here is a case where the award has not been implemented. May I know whether any prosecution has been launched against the employers?

Shri L. N. Mishra: Certainly, prosecution will be launched. We are issuing "show cause" notice. Then we will launch prosecution.

Tea Plantation Labour

*1040. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether recruitment of labour is going on in the Punjab State for employment in Assam tea gardens; and

(b) if so, the number of labourers recruited during 1967?

The Deputy Minister of Labour (Shri Abid Ali): (a) No recruitment has so far been made in the Punjab for employment in the tea gardens in Assam.

(b) Does not arise.

Shri T. B. Vittal Rao: The hon. Minister has stated that no recruitment has taken place in Punjab. As and when recruitment takes place, may I know whether there would be any legislation regulating the conditions of recruitment, because there is no such legislation now?

Shri Abid Ali: There is already legislation in existence.

Shri Panigrahi: May I know the names of the States from which tea garden labour is recruited?

Shri Abid Ali: Bihar, Orissa, Madhya Pradesh, Bombay, Uttar Pradesh and Andhra Pradesh.

Shri T. B. Vittal Rao: The legislation now in existence applies only to certain States like Orissa. Punjab is not covered by that.

Shri Abid Ali: Now the demand is decreasing considerably. Three years back the demand was 28,000. Then it came down to 12,000. Last year it was only 4,000.

Uranium Processing Plant

*1042. { Shri S. M. Banerjee:
Shrimati Ila Palchoudhuri:
Shri Raghunath Singh:
Shri Shivananjappa:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that a Uranium processing plant is to be set up in India;

(b) if so, its location;

(c) the approximate expenditure to be incurred thereon; and